



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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गवर्नर
GOVERNOR

LETTER OF TRANSMITTAL

Ref. No. SYD.177/02.16.001/2020-21

August 21, 2020
Bhadrapada 30, 1942 (Saka)


**The Finance Secretary
Government of India
Ministry of Finance
New Delhi - 110 001**

Dear Finance Secretary,

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended June 30, 2020 certified by the Bank's Auditors and signed by the Chief General Manager-in-Charge, the Deputy Governors and I; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2020.

Sincerely,


21.8.20

Shaktikanta Das